

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1546
TO BE ANSWERED ON 11.02.2020

ADMINISTRATIVE CONTINGENCY UNDER PMAY

1546. SHRI ANUBHAV MOHANTY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that the administrative contingency relating to the financial years 2017-18 and 2018-19 amounting to Rs. 215.91 crore under the Pradhan Mantri Awas Yojana-Grameen (PMAY-G) has not yet been received by the State Government of Odisha;
- (b) if so, the time by which the Government is planning to clear the pending amount of Rs. 215.91 crore for the financial years stated above; and
- (c) the reasons for the delay in releasing the amount of Rs. 215.91 crore to the State Government of Odisha?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Framework for Implementation (FFI) of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) provides for release of Administrative fund in two equal instalments to the State Government/UTs. The 1st instalment is released only after the State complies with conditions prescribed during release of previous instalments. Also, to ensure timely utilization and to dis-incentivise parking of such funds, subsequent releases of administrative funds is made only after 60% utilization of total available administrative funds with the State/UT. Further, release of 1st instalment of any financial year is contingent upon release of both instalments of previous financial year.

Also, the Administrative fund under PMAY-G is shared between the Centre and State Governments in the ratio 60:40. The Central Assistance of 60% released from budgetary allocation is credited into State's Consolidated Fund and the State Government thereafter transfers the Central Share along with matching State's Share of 40% into State's Nodal Account of PMAY-G.

The figure of Rs. 215.91 crore includes both Central Share and State Share for the financial years 2017-18 (2nd instalment) and 2018-19 (both instalments). The details on status of release to Odisha are as follows:

Year	Status of release
2017-18	An amount of Rs.51.76 crore has been released on 22.01.2020 as 2 nd instalment of central share against which the State has to provide its matching share of Rs.34.51 crore.
2018-19	The total contingency fund as per the target allocated to the State of Odisha is Rs.129.64 Crore (Rs.77.78 Crore as central share and Rs.51.86 Crore as State share). Complete proposal, as per FFI of PMAY-G, has not been submitted by the State Govt. as yet for release of 1 st instalment of central share of 2018-19.
